

NATIONAL COMPANY LAW TRIBUNAL

COURT-I, MUMBAI BENCH

Item 58

**IA 1247/2022 IN C.P.(IB)1399/MB/2018**

CORAM:

SH. SHYAM BABU GAUTAM  
HON'BLE MEMBER (T)

JUSTICE P.N. DESHMUKH (Retd.)  
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **23.09.2022**

NAME OF THE PARTIES: **Pharma Health Care India Pvt Ltd.**

*Appearance (via video-conference):*

For the Applicant : None present

Rule 11, 59 Of the IBC, 2016

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**ORDER**

The Court convened through virtual hearing, however, the matter could not be heard due to paucity of time. List this matter on Board on 17.11.2022.

**Sd/-**

SHYAM BABU GAUTAM  
Member (Technical)

Jagdish

**Sd/-**

JUSTICE P.N. DESHMUKH  
Member (Judicial)